



**Central Administrative Tribunal
Principal Bench**

CP No.115/2020 in
OA No.4630/2018

New Delhi, this the 27th day of August, 2020
(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N.Singh, Member (J)**

Shri Manoj Kumar Baranwal
S/o Shri Nakul Prasad Baranwal
Ex- Section Officer, R/o A-82
2nd Floor, Dayal Bagh Colony
Near Sai Baba Mandir, Surajkund
Faridabad-121009, Haryana.

.....Applicant

(By Advocate : Shri A. K. Bhakt)

Versus

1. Dr. Ajay Kumar
Secretary, Ministry of Defence
South Block, New Delhi.
2. Shri Naresh Kumar Virdi
The Director (DCW & Trg.)
Govt. of India, Ministry of Defence
Office of JS & CAO
E- Block, Darashukoh Road
New Delhi – 110 011.
3. Shri Jiwesh Nandan
The Addl. Secretary
Govt. of India, Ministry of Defence,
Office of JS & CAO
E- Block, Darashukoh Road
New Delhi – 110 011.

.....Respondents

(By Advocate : Shri Satish Kumar)

**Order (ORAL)****By Hon'ble Mr. R. N. Singh, Member (J)**

At the outset, learned counsel for the parties submit that the respondents have challenged the order Dt. 30.1.2020 in the OA by the Tribunal, before the Hon'ble High Court of Delhi. Meanwhile applicant in OA filed this CP alleging non-compliance.

It was also brought out that the petitioner herein (applicant in OA) has given an undertaking before the Hon'ble High Court that he will not press the contempt till the disposal of the writ petition.

2. In view of the aforesaid, the learned counsel for the petitioner does not press the contempt petition at this stage. Accordingly, the same is dismissed as not pressed. Notices are discharged.

(R.N.Singh)
Member (J)

(Pradeep Kumar)
Member (A)

Sunita/Sarita/Uma